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C.A.No. 9445 OF 1996
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ITEM No.1A. COURT No. 1 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 9445 of 1996@@
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Commnr. of Sales Tax Appellant

VERSUS

Sai Publication Fund Respondent

With Civil Appeal No. 1716 of 1999

(Heard by Hon'ble Patil and B.P. Singh,JJ.)

Date : 22/03/2002 These appeals were called on for pronouncement
of judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.N. PHUKAN
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Appellant (s) Mr. S.V. Deshpande,Adv.

For Respondent(s) Mr. U.U. Lalit,Adv.
Mr. U.A. Rana,Adv.
Mr. Prashant Bezboruah,Adv.
for M/s. Gagrat & Co.,Advs.

The Court made the following
O R D E R

..L.....I.....T.....T.....T.....T.....T.....T.....T.....T.....J

Hon'ble Mr. Justice Shivaraj V. Patil pronounced the judgment
of the court, dismissing Civil Appeal No. 9445 of 1996 with no
order as to costs and dismissing Civil Appeal No. 1716 of 1999 with
no costs.

REPORTABLE.@@
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(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master

(Signed judgment is placed on the file)